## GOVERNMENT OF ANDHRA PRADESH HEALTH MEDICAL & FAMILY WELFARE DEPARTMENT

## Order No.54/ COVID-19/2020,

Date:30.05.2020

## **COVID Instant Order-54**

Sub: HM&FW - COVID-19 - Prevalence of infection in the community - Testing of various categories of persons - regarding

A sentinel surveillance system to understand the prevalence of infection in the community shall be taken up and such persons identified have to be tested every day. Every district shall test 290 persons every day in this manner.

The below specific categories of persons have to be tested;

Sl. No.	Categories	Number of persons
1	Fever cases	100
2	All cases of SARI/ILI and ARDS	25
3	Persons suspected to be coming in close proximity of positives under Arogyasetu	10
4	Migrants who have come to the village bypassing the entry points	20
5	Persons aged 60 and above	20
6	Persons with Co-morbidity	20
7	Persons working in Whole Sale Markets	10
8	Persons who are returning from outside state in train	20
9	Shop Keepers	10
10	Construction Workers in one site	10
11	Agricultural Labourers in one locality	10
12	Vegetable and Fruit Market Vendors	10
13	Industrial Workers in one Industry	10
14	Market Yard Workers in one Market Yard	5
15	Health Care Workers or Government Officials on COVID duties	10

- Fever cases shall be as per the data collected in the fever clinics app being used in the containment zones
- SARI/ILI and ARDS cases should be as per data collected in MSS website
- Arogyasetu cases as per Arogyasetu dashboard
- Migrants shall be selected randomly ensuring that all parts of districts are covered
- · Co-morbid and age as per the fever survey data.

• Shop Keepers and all other categories of persons shall be selected randomly ensuring that all parts of districts are covered

All the Collectors & District Magistrates are directed to see the implementation of above COVID order and ensure that all the parts of your district must be covered for better understanding the prevalence of infection in the community in your respective district.

telt result shall be maintained.

SPECIAL CHIEF SECRETARY TO GOVT

To All the Collectors & District Magistrates All the DM&HOs in the State